

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 44/2005
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

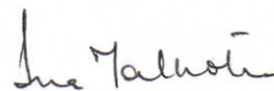
NAME OF THE COMPANY: M/s Liz Investments Pvt. Ltd. V/s. M/s. Far Pavillion Tours and
Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MANISHA AMBANI (Adv)		Petitioner	M. Ambani

ORDER

A request for adjournment is made on behalf of the petitioner. Letter for adjournment had been circulated by the petitioner. At their request, the matter is adjourned to 01.11.2016.


(Ina Malhotra)
Member Judicial